

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 623
ANSWERED ON 07.02.2023

SOLAR PARKS SANCTIONED FOR ANDHRA PRADESH

623. SHRI V. VIJAYASAI REDDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether four Solar Parks i.e., 2 in Anantapuram, 1 in Kadapa and 1 in Kurnool, have been sanctioned for Andhra Pradesh;
- (b) if so, the details thereof, such as capacity of each Park, investment required, period of completion, assistance given by the Ministry, etc.; and
- (c) by when, the above Parks will achieve their full sanctioned capacity?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a)&(b)The Government has sanctioned 5 solar parks of 4100 MW capacity in Andhra Pradesh under the scheme for Development of Solar Parks. The details of solar park capacity approved and the projects commissioned therein and the Central Financial Assistance given so far, are given below:

Solar Park	Approved Capacity (in MW)	Capacity Commissioned (in MW)	Central Financial Assistance released (Rs. Cr.)
Ananthapuramu-I Solar Park	1400	1400	244.81
Kurnool Solar Park	1000	1000	200.25
Kadapa Solar Park	1000	250	54.25
Ananthapuramu-II Solar Park	500	400	91.24
Solar Wind Hybrid Park-Ramagiri	200	0	0.25
TOTAL	4100	3050	590.80

With a normative cost of Rs. 4 Crore per MW for solar installation, it is estimated that investment of around Rs. 16,400 Crore is required for installation of 4100 MW capacity solar projects in the these parks.

The Government provides Central Financial Assistance (CFA) of up to Rs. 25 lakh per solar park for preparation of Detailed Project Report (DPR). Beside this, CFA of up to Rs. 20.00 lakh per MW or 30% of the project cost whichever is lower, is also provided on achieving the milestones prescribed in the Scheme.

(c)The solar park scheme has been extended upto March, 2024 for completion of parks.
